

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

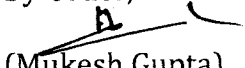
Dated: 30.10.2025

ORDER NO. 198 of 2025

Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for **CESTAT, New Delhi** on **31.10.2025** as follows:-

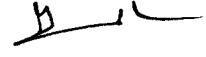
PERIOD	CORAM	WORKS ASSIGNED
On 31.10.2025	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Excise Appeal Nos. 51641 and 51642 of 2025 Shri Sandeep Matta and Shri Sanjay Matta vs. Commissioner of IGST & Central Excise, Indore

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar